

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 5154
ANSWERED ON 27TH MARCH, 2018

FDI IN FOOD PROCESSING SECTOR

5154. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has reviewed the policy of Foreign Direct Investment (FDI) in the Food Processing Sector;
- (b) if so, the details thereof;
- (c) whether the Government has finalised an action plan to utilise the foreign investment in the best way in the industry; and
- (d) whether the Government proposes to set up any food processing industry in Goa and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (c): Government has already approved 100% Foreign Direct Investment (FDI) in the food processing sector through automatic route subject to applicable laws/sectoral rules/regulations/security conditions. Also, 100% FDI with Government approval for retail marketing, including through e-commerce, is allowed for food products manufactured or produced in India.

(d): The Ministry of Food Processing Industries does not set up food processing industries on its own. However, it extends financial assistance in the form of grants-in-aid to set up of food processing units/projects by entrepreneur, companies, Self Help Groups (SHGs), Farmers Producer Organisations (FPOs) etc. under various components of the Central Sector Scheme PRADHAN MANTRI KISAN SAMPADA YOJANA.
